## Annexure-7

Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 20.02.2025

## List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted										
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Srinivasa Rao Battu, Assistant Commissioner of Central Tax, Sangareddy, GST Division, Medchal Commissionerate, Hyderabad Zone		24.05.2024	1,55,03,247.00										1,55,03,247.00	Under Verification
	Employees' Provident Fund Organisation, Regional Office, Siddipet		28.8.2024	3,91,32,809.00										3,91,32,809.00	Under Verification
	Employees' Provident Fund Organisation, Regional Office, Patancheru		24.05.2024	3,22,36,624.00	3,22,36,624.00										Provisionally Admitted
	Employees' State Insurance Corporation, Sub-Regional Office, Marol, Mumbai		29.06.2024	28,69,912.00										28,69,912.00	Under Verification
	Employees' State Insurance Corporation, Sub-Regional Office, Thane, Mh		17.10.2024	28,41,84,122.00										28,41,84,122.00	Under Verification
	Employees' State Insurance Corporation, Hyderabad		29.05.2024	60,81,815.00										60,81,815.00	Under Verification
	Employees' Provident Fund Organisation, Regional Office,Gurugram		21.01.2025	3,83,19,146.00										3,83,19,146.00	Under Verification
	The Commissioner of Custom, Kandla (Gujarat)		16.10.2024	13,49,436.00	13,49,436.00										Provisionally Admitted
	The Assistant Commissioner of CGST & Central Excise, Division VIII Mumbai East Commisionerate under Ministry of Finance, Department of Revenue		03.09.2024	75,65,95,713.00										75,65,95,713.00	Under Verification
	Total			1,17,62,72,824.00	3,35,86,060.00					-				1,14,26,86,764.00	

\*The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/ information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.